

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **01-02-2019** :

I

The **Hon'ble Kum Justice Nutan D. Sardesai** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardesai** is allowed before the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang.**

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 01.02.2019

(Kiran A. Bagi)
Registrar Judicial